

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2574
ANSWERED ON:16.08.2004
INCREASE IN STORAGE CAPACITY
Owaisi Shri Asaduddin

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Andhra Pradesh State Warehousing Corporation has in accordance with the mutual agreement created 20 lakh MT of modern storage capacity for foodgrains;
- (b) if so, whether 18.40 lakh MT space has since been handed over to FCI;
- (c) if so, whether the Government has directed the FCI to enter into agreement with the State Warehousing Corporation for remaining 1.60 lakh MT space;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) by when, this agreement is likely to be finalized?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): No, Sir. However, Andhra Pradesh State Warehousing Corporation (APSWC) has entered into agreement with Food Corporation of India (FCI) for construction of only 18.40 lakh MTs godowns against a capacity of 20 lakh MTs allotted to Andhra Pradesh by the Government under Seven Year Guarantee Scheme.
- (b): A storage capacity of 17.50 lakh MTs has been handed over by APSWC to FCI.
- (c): No, Sir.
- (d) & (e): FCI has adequate storage capacity for storage of foodgrains in Andhra Pradesh.